

(a) whether the bridge constructed on Kanhan river near Manda between Nagpur and Bhandara on Nagpur-Raipur section of National Highway No. 6 is very old and narrow resulting in accidents and traffic-jams during monsoon every year;

(b) if so, whether there is any proposal for reconstruction and widening of the bridge; and

(c) if so, the details thereof and when construction work is likely to be taken up and completed?

THE MINISTER OF SURFACE TRANSPORT (SHRI K.P. UNNIKRISHNAN): (a) Yes, Sir.

(b) and (c). The proposal for construction of a two lane bridge across Kanhan river is included in the Annual Plan 1990-91. The estimate with firm cost is yet to be furnished by the State Government. It is too early to indicate the time by which the work is likely to be taken up and completed.

[English]

Assistance to Cyclone Affected Victims in Andhra Pradesh

4828. SHRI K.S. RAO: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government have assessed the number of those who died during the cyclone in Andhra Pradesh in the cyclone-hit districts in Mazy, 1990 and an ex-gratia amount of RS. 25,000/- paid in cash in each case as promised to them;

(b) if so, the number thereof and the total amount paid on that account; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI NITISH KUMAR): (a) to (c). The Government of Andhra Pradesh has reported that 928 persons lost their lives in the cyclone of May, 1990. The Central Government has agreed to provide assistance to the State Government for making ex-gratia payment to the next of kin of the deceased at the rate of Rs. 25000/- per death case (Rs. 15000/- per head out of the assistance provided from the Indian People's natural Calamities Trust (IPNCT) and Rs. 10,000/- per head from the Prime Minister's Relief Fund). For this purpose, an amount of RS. 78 lakhs has so far been released from the IPNCT and an amount of Rs. 2 crores from the Prime Ministers' Relief Fund. The balance payment from the Trust would be released on receipt of details of payment made by the State Government and also identification of beneficiaries.

Use of Hindi in Indian Embassies Abroad

4829. SHRI ASHOK ANANDRAO DESHMUKH: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the arrangements made for the use of Hindi in the Indian embassies abroad; and

(b) the language in which Government corresponds with Indian embassies abroad?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI HARI KISHORE SINGH): (a) Indian Missions abroad have instructed from time to time to implement the Official Language Act and rules framed thereunder. Hindi typewriters have been provided to Embassies/Consulates abroad and in Many Mission officials with knowledge of Hindi typing have also been posted. In addition, Hindi Officers have been posted to 6 Indian Missions abroad

(one recently closed in Fiji), besides one Senior Hindi Translator in Embassy of India, Kathmandu. Hindi classes are also held free of charge in many India embassies and Consulates abroad.

(b) English and Hindi.

[*Translation*]

Arms Seized from Tamil Militants

4830. S. ATINDER PAL SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total number of arms and their value in rupees seized from Tamil militants in India during the period from June, 1987 to June, 1990;

(b) the name of the countries of their make;

(c) the details of the arms seized with their number alongwith their markings; and

(d) the action take against the persons possessing arms illegally during the last three years and the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) From the year 1987 to 1990, the particulars of the weapons seized are as follows:

AK 47 rifles	104
AK 47 round	58,574
9MM Pistols	78
9MM rounds	1,328
AK 47 magazines	196
Light Machine Gun	41

LMG rounds	4,916
LMG magazines	14
Revolvers	20
Self loading rifles	3
SLR rounds	14,556
Rocket Mortar Launcher Gun	1
Rocket/shells or mortars	190
Hand grenades	21

Value: More than Rs. 5 crores.

(b) The make and the name of the countries are not available

(c) The details of the arms seized with their number alongwith their markings

AK 47 rifles	104
AK 47 rounds	58,574
AK 47 magazines	196
Light Machine Gun	41
LMG rounds	4,916
LMG magazines	14
9 MM pistols	78
9 MM rounds	,328
Revolvers	20
Self Loading Rifles	3
SLR rounds	14,556
Rocket/launcher gun	1